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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 14925/2023 & CM APPL. 59523/2023

DALBIR SINGH & ORS.

..... Petitioners

Through: Mr. Md. Rafiur Rahman, Mr. Md.
Ayaz, Mr. Vinit Kumar & Mr.
Prateek Gupta, Advs.

versus

GOVT OF NCT OF DELHI & ANR.

..... Respondents

Through: Mr. Udit Malik, ASC (Civil) for
GNCTD with Mr. Vishal Chanda,
Advocate.
Mr. Sanjay Kumar Pathak, SC with
Mr. Sunil Kumar Jha & Mr. Mayank
Arora, Advs.for GNCTD.
Mr. Ankit Jain & Mr. Varun Phogaat,
Advs. for R-3.
Ms.Manika Tripathy, SC with Ms.
Devika Mohan, Advocate for DDA.

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+ W.P.(C) 14993/2023

SWAMI NATH PANDEY & ORS.

..... Petitioners

Through: Mr. Kirti Uppal, Senior Advocate
with Mr. D. K. Singh, Mr. Aditya Raj,
Mrs. Nandini Singh and Mr. Neel
Kamal Mishra, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Devika Mohan, Advocate. for
DDA.
M: 9560044698
Mr. Sanjay Kumar Pathak, SC with



Mr. Sunil Kumar Jha, Ms. Nidhi &
Mr. Mayank Arora, Advs.for
GNCTD.
Mr. Ankit Jain & Mr. Varun Phogaat,
Advs. for R-3.

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+ W.P.(C) 14928/2023

GAUTAMA NAND SHAH & ORS.

..... Petitioners

Through: Mr. Md. Rafiur Rahman, Mr. Md.
Ayaz, Mr. Vinit Kumar & Mr.
Prateek Gupta, Advs.
Mr. Rambir Chauhan, Mr. Murari,
Mr. Gagan Choudhary, Mr. Sunil
Kumar & Mr. Prateek

versus

GOVERNMENT OF NCT OF DELHI, LAND AND
BUILDING DEPARTMENT THROUGH ITS SECRETARY
& ANR.

..... Respondents

Through: Mr. Kirtiman Singh, CGSC with Mr.
Waize Ali Noor, Mr. Varun Rajawat,
Mr. Varun Pratap Singh, Mr. Kartik
Baijal, Ms. Vidhi Jain & Ms. Shreya,
Advs.
Mr. Sandeep Sharma, Mr. Amit
Chaudhary, Ms. Kavya, Mr. Manish
Tiwari & Mr. Chandra Shekhar,
Advs. (For intervener)
Mr. Sanjay Kumar Pathak, SC with
Mr. Sunil Kumar Jha & Mr. Mayank
Arora, Advs.for GNCTD.
Mr. Ankit Jain & Mr. Varun Phogaat,
Advs. for R-3.

CORAM:
HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

ORDER
20.02.2024

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(The proceeding has been conducted through Hybrid Mode)



1. Learned counsel appearing for the respondents seek time to file counter affidavit within a period of six weeks.
2. Rejoinder thereto, if any, be filed within four weeks thereafter.
3. List on 06th August, 2024.
4. Interim order, if any, to continue.

TUSHAR RAO GEDELA, J

FEBRUARY 20, 2024/kr